CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 198/TT/2017

Subject : Approval of transmission tariff for 08 assets under the transmission system associated with “Transmission system for development of pooling station in Northern part of West Bengal and transfer of power from Bhutan to NR/WR”

Date of Hearing : 20.12.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Assam Electricity Grid Corporation Ltd. (AEGCL) and 80 others

Parties present : Shri R. B. Sharma, Advocate, BRPL
Shri Mohit Mudgal, Advocate, BRPL
Shri S. Vallinayagam, Advocate, TANGEDCO
Shri R. K. Mehta, Advocate, GRIDCO
Ms. Himanshi Andley, Advocate, GRIDCO
Shri Mansoor Ali, Advocate, TPDDL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri Vivek Kumar Singh, PGCIL
Shri Zafrul Hasan, PGCIL
Shri V. P. Rastogi, PGCIL

Record of Proceedings

At the request of the learned counsel for BRPL, the hearing in the matter was adjourned. The next date of hearing will be intimated to the parties in due course of time.

By order of the Commission

Sd/-

(T. Rout)
Chief (Law)